

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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**O R D E R**

**Subject:- Annual Darbar Move from Jammu to Srinagar for the Summer Season (2019)**

No. 52 /NG

Dated 16/04/2019

It is hereby notified that in connection with Annual Darbar Move, Summer Season, 2019, Main Wing of the High Court and office of Registrar Vigilance, High Court of J&K, shall close at Jammu on 26<sup>th</sup> April, 2019 (Friday) after office hours and will reopen at Srinagar on 06<sup>th</sup> May, 2019 (Monday) F.N.

By Order.

12/6/19  
(Sanjay Dhar)  
Registrar General

No. 832-957 - NG

Dated 16/04/2019

**Copy to the:-**

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of \_\_\_\_\_
23. Advocate General, State of J&K, Jammu
24. Secretary to Govt. Law, Justice & Parliamentary Affairs, J&K, Jammu.
25. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu .
26. Registrar Vigilance, High Court of J&K, Jammu.
27. Director, J&K State Judicial Academy, Jammu.
28. Registrar Rules, High Court Main Wing, Jammu
29. Registrar Judicial High Court wing, Srinagar with the request to ensure that chambers/courts and offices of Registry are made ready functional before 6<sup>th</sup> May, 2019 and all the telephones are made functional.
30. Registrar Judicial, High Court wing, Jammu.
31. Bench Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 32-52. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
53. Accountant General, J&K, Srinagar.
54. Dy. Accountant General, J&K, Jammu.
55. Director Information, Srinagar /Jammu.

(4)

56. Central Project Coordinator, e-courts, High Court of J&K, Jammu, for uploading the same on official website of the High Court.
- 57-68. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
69. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
70. Station Director, Doordarshan Kendra, Jammu/Srinagar.
71. Sr. News Editor, Doordarshan Kendra Jammu for announcement.
72. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar Rules, Joint Registrar Adm., Chief Accounts Officer and Deputy Registrar (Adm.) shall be received by the Administrative wing at Jammu till 26<sup>th</sup> April, 2019 and thereafter at High Court wing, Srinagar. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.
73. Post Master General, Srinagar, with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Joint Registrar (Adm.), Chief Accounts Officer, Dy. Registrar Adm. shall be received by the Administrative wing at Srinagar w. e. f. 6<sup>th</sup> of May, 2019.
74. Treasury officer, Civil Secretariat, Jammu.
75. Chief Accounts Officer, High Court of J&K, Jammu
- 76-77. Protocol Officer, High Court wing, Srinagar /Jammu.
- 78-79. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.

**Registrar General**

16/4/18